

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.455 of 2012

(Arising out of OIA-79-81/2012/COMMR-A-/RBT/RAJ dated 22/02/2012 passed by Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Sandip P Patel

.....Appellant

C/O. Of M/S, Kavita Brass Industries,
Plot No. 510, Gidc, Phase-Ii, Dared,
JAMNAGAR, GUJARAT

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

None appeared for the Appellant

Shri G. Kirupanandan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 23.08.2022
DATE OF DECISION: 23.08.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 454 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul